

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 884/2019

The 16th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

A.K. Jaiswal,
Aged 53 years, Group-C,
S/o Shri Om Prakash,
Divisional Signal & Telecommunication Engineer (DSTE),
North Central Railway, Aligarh
R/o H.No.252, Railway Colony,
Aligarh. .. Applicant

(By Advocate : Mrs. Meenu Mainee)

Versus

Union of India through:

1. Secretary,
Railway Board,
Rail Bhawan,
New Delhi.
2. General Manager,
North Central Railway,
Allahabad, U.P.
3. Shri P.S. Rai,
Principal CST,
North Central Railway,
Headquarters Office,
Allahabad, U.P.
4. Mukesh Kumar,
Sr. DSTE,
North Central Railway,
Aligarh, U.P. .. Respondents

(By Advocate : Shri Saurabh Dahiya for Shri Krishna Kant
Sharma)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. by submitting that the relief claimed has already been granted.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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